

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.140 of 2014

Dated : 09th May, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. & Ors. ... Appellant(s)
Versus ... Respondent(s)
Gujarat Electricity Regulatory Commission**

Counsel for the Appellant : Mr. M. G. Ramachandran,
Ms. Poorva Saigal, Ms. Anushree
Bardhan and Mr. Shubham Arya

Counsel for the Respondent(s) : Ms Suparna Srivastava for GERC

ORDER

The matter is postponed for arguments, at the request of learned counsel for the parties, on **02nd August, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt